

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.114967/2017-EXEMPTION FROM FILING O.T.)

Date : 22-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Saurabh Trivedi, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.Mr. Shrish Kumar Misra, AOR
Ms. Deepika Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the petitioner seeking adjournment on the ground of personal difficulty of the arguing counsel, as a last chance, the matter is adjourned for two weeks.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER